

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Sha Kantilal Jayantilal
Vs
Sreesai Trading India Pvt Ltd

MAIN PETITION NUMBER : IBA/849/2020

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1700(CHE)2023

ORDER

Present: Mr. Jerin Asher Sojan, Ld. Counsel for Applicant.
Ms. K.Bharathi, Ld. Counsel for HDFC.

File taken up today as 19.04.2024 was declared holiday on account of elections.

Ld. Counsel for the Applicant submits that the CIRP expenses have been deposited by the HDFC Bank today. Form-FA is yet to be issued. A week's time is sought and is granted to file the application under Section 12A of IBC, 2016.

List the application for hearing on **28.05.2024**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)